

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-23/2005/6189/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the th 5 July, 2023.

Sub:- **Station leave permission with casual leave.**

Ref:- Your Letter No.DJT/5656/2023, dated 01.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 05.07.2023 till the morning of 14.07.2023 along with permission to avail casual leave on 10.07.2023 and 11.07.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-23/2005/6190/A, dated , 05-07-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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